

1	2	3	4	5	6
5	Ministry of Minority Affairs	6189.00	8690.00	7875.00	-815.00
6	Ministry of Rural Development	231380	348370.00	409469.58	61099.58
7	Ministry of Social Justice & Empowerment	11532.00	16776.00	16652.59	-123.41
8	Ministry of Housing and Urban Poverty Alleviation	43480.00	40464.62	31616.94	-8847.68
9	Ministry of Tribal Affairs	3633.00	4743.00	4420.55	-322.45
10	Ministry of Urban Development	24600.00	31588.01	37244.55	5656.54
11	Ministry of Women & Child Development	48420.00	43993.00	43698.49	-294.51
TOTAL (1 to 11)		735562.00	793063.59	828526.94	35463.35

Note:

1. Allocation/ expenditure to Social Sector is defined to include allocation / expenditure of the Ministries/ Departments of Food & Public Distribution, Health & family welfare, Human Resource Development, Labour & Employment, Minority Affairs, Rural Development, Social Justice & Empowerment, Housing and Urban Poverty Alleviation, Tribal Affairs, Urban Development and Women & Child Development.
2. Eleventh Plan expenditure includes actual expenditure for 2007-08 to 2009-10, RE for 2010-11 and BE for 2011-12
3. Col. 5 includes BE figure of IEBR for 2007-08 & 2011-12, actual IEBR for 2008-09 & 2009-10 and revised IEBR for 2010-11.

Road map for universal health coverage

1787. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a High Level Expert Group of the Planning Commission on Universal Health Coverage for India has laid out a clear road map to provide access to affordable, accountable and appropriate health services for all citizens in a meaningful time-frame; and

(b) if so, the details thereof and Government's view on its implementation?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a)

1. The Planning Commission constituted a High Level Expert Group (HLEG) on Universal Health Coverage (UHC) with the following Terms of Reference:

- I. Develop a blue print and investment plan for meeting the human resource requirements to achieve health for all by 2020.
- II. Rework the physical and financial norms needed to ensure quality, universal reach and access of health care services, particularly in under-served areas and to indicate the relative role of private and public service providers in this context.
- III. Suggest critical management reforms in order to improve efficiency, effectiveness and accountability of the health delivery system.
- IV. Develop guidelines for the constructive participation of communities, local elected bodies, NGOs, the private for-profit and not-for-profit sector in the delivery of health care.
- V. Propose reforms in policies related to the production, import, pricing, distribution and regulation of essential drugs, vaccines and other essential health care related items, for enhancing their availability and reducing cost to consumer.
- VI. Explore the role of health insurance system that offers universal access to health services with high subsidy for the poor and a scope for building up additional levels of protection on a payment basis.

2. The High Level Expert Group (HLEG) has submitted its report to Planning Commission. The report is available on the Planning Commission website (<http://planningcommission.gov.in>).

(b) 1. High Level Expert Group (HLEG) has given recommendations on: (i) Health Financing And Financial Protection (ii) Access To Medicines, Vaccines And Technology (iii) Human Resources For Health (iv) Health Service Norms (v) Management And Institutional Reforms (vi) Community Participation And Citizen Engagement (vii) Social Determinants Of Health. Recommendations of the High Level Expert Group (HLEG) run into several pages.

2. Recommendations of the HLEG are under examination and the recommendations approved by the Government, would be implemented in the Twelfth Five Year Plan.